

(Shri Raj Bahadur): The Government of U.K. have suggested an alternative draft agreement for the 'de jure' transfer, by Britain to India, of the title to the Minicoy Lighthouse. This is under the consideration of Government.

Viking Aircrafts

*103. **Shrimati Renu Chakravartty:** Will the Minister of Transport and Communications be pleased to state:

(a) what has happened to the Viking aircrafts taken out of service after the Viscounts were introduced;

(b) have any been sold;

(c) if so, when;

(d) their original price; and

(e) their sale price?

The Deputy Minister of Civil Aviation (Shri Mohiuddin). (a) to (c). A contract has been signed by the Indian Airlines Corporation for the sale of the Vikings and their related spares.

(d) The 12 Vikings and the spare engines were acquired by the Indian Airlines Corporation from the ex-Airlines whose undertakings were taken over by the Corporation on nationalisation at a cost of Rs 31.42 lakhs.

(e) Rs. 8 lakhs for the 12 aircraft and their related spares.

Collision between Gahmar and Chausa Stations

*104. { **Dr. Ram Subhag Singh:**
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri P. G. Deb:
Shri Anirudh Sinha:
Shrimati Mafida Ahmed:

Will the Minister of Railways be pleased to state:

(a) whether a collision between two goods trains took place between Gahmar and Chausa Stations on the Eastern Railway, on the 25th September, 1961;

(b) if so, what loss of life and property was involved in the accident;

(c) what was the cause of the accident;

(d) whether any inquiry has been instituted into the accident; and

(e) if so, the result thereof?

The Deputy Minister of Railways (Shri S. V. R. Maswamy): (a) Yes, Sir.

(b) Three persons were killed, Approximate cost of damage to Railway property has been Rs. 3,71 thousand.

(c) Breakage of the left trailing journal of a wagon, 38th from engine, on account of hot axle.

(d) Yes.

(e) The report is under finalisation.

Family Planning

*105. { **Shri Ham Barua:**
Shri Rameshwar Tantia:

Will the Minister of Health be pleased to state:

(a) whether any measures have been adopted so far towards achieving results of a positive nature in relation to the Family Planning Programme; and

(b) if so, the nature of these measures and the extent to which they have yielded results?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) A four fold family planning programme has been launched including measures for education to create background of acceptance, services including sterilization facilities, training and research. Wide awareness has been created and the programme has been accepted by the people. The Second Plan started with 20 clinics in rural areas and 125 in urban areas. There are now about 3,124 centres in rural areas and 1,042 centres in urban areas where family planning advice is available. The number of sterilization cases have increased from 7,823 (1956) to 37,951 (1960). Recently a report

has been received from Satara District in Maharashtra where in a single camp (30th October to 2nd November, 1961) 1,507 vasectomy operations were performed including 87 leprosy cases.

During the First Plan period 67 persons were trained in family planning. The number now is estimated to be over 4,055. Orientation camps are being held throughout the country. Research is being conducted in various fields (demography, medical and biological, and communication).

Rice

***106. Shri Vidya Charan Shukla:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Madhya Pradesh have asked for Union Government's permission to export over a lakh maunds of par-boiled rice to Bihar and West Bengal and to export one lakh and forty thousand maunds of new broken rice to some other States; and

(b) whether this permission has been given?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The Madhya Pradesh Government asked for permission to allow export of 10,000 tons of hand-pounded par-boiled rice to the States of Bihar, West Bengal and Kerala. This permission was given.

Similarly, they were permitted to allow export out of the 1960-61 crop of 5,000 tons of raw broken rice to West Bengal, Bihar, Kerala and Mysore and 4,000 tons of par-boiled broken rice to Bihar and West Bengal.

Prices of Fertilizers

***107. Shri P. C. Borooah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government had recently taken a decision to reduce the prices of fertilizers;

(b) if so, what precisely is the decision; and

(c) what is the estimated annual loss to the fertilizer industry in the country on account of this reduction in prices?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No. The matter is under consideration.

(b) and (c). Do not arise.

Foreign Exchange for Shipping Industry

***108. Shri Morarka:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 3468 on the 6th September, 1961 and state:

(a) whether any decision has been taken regarding the proposal to place foreign exchange at the disposal of the Director General of Shipping for the import needs of the shipping industry; and

(b) if so, the nature of the decision taken?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The proposal is still under consideration of the Government.

Tundla-Farukhabad Train Mishap

***109.** { Shri M. B. Thakore:
Shri P. G. Deb:
Shri D. C. Sharma:
Shri N. R. Muniswamy:
Shri Kunhan:
Shri P. C. Borooah:
Shrimati Mafda Ahmed:
Shri Tangamani:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 10 passengers were killed and 57 were injured in a train crash on the 29th October, 1961 at 10.45 A.M. between Mainpuri and Bhongaon section on the Northern Railway;

(b) if so, the details of the accident; and

(c) whether any judicial enquiry would be held?